NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 686/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

NISA Industrial Services Pvt.Ltd.

V/s.

Maha Urja Utilities Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Sonia Sume

Advocat

<u>ORDER</u>

T.C.P. No. 686 / I&BP/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner/Creditor is present.
- Seeking adjournment. Adjourned to 24.08.2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 21.07.2017